

the last few years have not been accepted and were revised by the Government;

(c) if so, whether Government propose to revise the terms of reference of the Commission including the basis and parameters used for the fixation of prices of agricultural products; and

(d) if so, what are the details in this regard?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The Chairman of the Agricultural Prices Commission completed his three years term on 31-10-1981. The question of finding a successor is receiving Government's attention.

(b) No, Sir. Most of the recommendations of the Agricultural Prices Commission on price policy for the last few years have been accepted by the Government, while in a few cases they were revised.

(c) and (d) At present there is no proposal to revise the terms of reference of the Commission.

Reduction of rationed quota of wheat and sugar to card holders in Delhi

***233. SHRI ABDUL REHMAN**

SHIKH:

SHRI SURENDRA MOHAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government propose to reduce the rationed quota of wheat and sugar to ration card holders in the Capital;

(b) what is the actual supply of wheat and sugar made to the fair price shops in Delhi since January, 1981 till date (month-wise) as against the demand stating the reasons for the short supply; and

(c) what are the reasons for reducing the rationed quota for the card holders?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The Delhi Administration has been advised that in case the existing allocation of wheat of 40,000 tonnes is not adequate, the wheat quota issued to ration card holders may be reduced, and replaced by rice.

With regard to sugar, allocation for the public distribution system in Delhi is being maintained at the level of 6104 tonnes per month, and Delhi Administration have been advised to make marginal adjustments in the ration quota, if necessary.

(b) A Statement showing demand, allotment and offtake of wheat and sugar for public distribution system during 1981 is laid on the Table of the House.

(c) The Delhi Administration have been getting allocation of 40,000 tonnes of wheat per month. They recently made a request for increasing the allocation to 60,000 tonnes. In view of the tight wheat availability position, this request could not be agreed to and the Delhi Administration has been advised to make necessary adjustments by reducing the quota of wheat to the ration card holders and increasing the quota of rice.

With regard to sugar also, the Delhi Administration has been requested to make marginal adjustments in line with the allocation since it is not possible to increase the allocation at present.

Statement

Demand, allotment and off-take of wheat and sugaa for public distribution system during 1981

(In '000 tonnes)

Month	Demand		Allotment		Off- take	
	Wheat	Sugar†	Wheat	Sugar	Wheat	Sugar
1981						
January	40.0		40.0	5.33	45.9	5.40
February	40.0		40.0	6.12	36.5	5.65
March	64.0		40.0	6.12	40.3	6.52
April	64.0		40.0	6.12	35.3	5.94
May	66.0		40.0	6.12	28.7	6.08
June	60.0		40.0	6.12	28.9	6.04
July	60.0		40.0	6.12	35.5	7.63
August	60.0		40.0	6.12	37.9	6.90
September	60.0		40.0	6.12	38.4	5.85
October	60.0		40.0	6.13	38.0	6.00
November	60.0		40.0	6.12	Not available	
December	60.0		40.00	6.12		

†Requests were received from Delhi Administration for increase in their monthly levy sugar quota from time to time. They asked for a monthly quota of 6,100 tonnes in January, 1981, 6,290 tonnes in July 1981 and 6,500 tonnes in October, 1981.

द्विभाषी पत्रों का जारी किया जाना

* 254. **श्री योगेन्द्र शर्मा :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के द्वारा चालू कैलेंडर वर्ष की प्रथम तीन तिमाहियों में राजभाषा अधिनियम, 1963 की धारा 3 (3) के अनुपालन में कितने पत्र जारी किये गये;

(ख) उनमें से कितने पत्र हिन्दी में, कितने अंग्रेजी में और कितने द्वि-भाषी रूप में जारी किये गये; और

(ग) कुछ पत्रों को केवल अंग्रेजी में जारी करने के क्या कारण हैं और यह

सुनिश्चित करने के लिए क्या कदम उठाये गये हैं कि भविष्य में सभी पत्र द्विभाषी रूप में ही जारी किये जायेंगे ?

रेल मंत्रालय में राज्य मंत्री (श्री सी० के० जाफर शरीफ) : (क) संभवतः आशय राजभाषा संशोधन अधिनियम, 1967 की धारा 3(3) में उल्लिखित परिपत्रों, कार्यालय आदेशों, अधिसूचनाओं आदि कागजातों की कुल संख्या के बारे में जानकारी प्राप्त करने से है न कि रेल मंत्रालय द्वारा जारी किये गये कुल पत्रों की संख्या से जैसा कि प्रश्न में उल्लेख किया गया है। यदि हां तो चालू वर्ष की प्रथम तीन तिमाहियों में